

BUSINESS ADVISORY COMMITTEE

(Eleventh Lok Sabha)

TENTH REPORT

(Presented on 25.2.1997)

The Business Advisory Committee held a sitting on Monday, the 24th February, 1997.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on the Motion of Thanks on the President's Address. | 9 hrs. |
| (2) Discussion on the Statutory Resolution seeking disapproval of the Depositories Related Laws (Amendment) Ordinance, 1997. | |
| (3) The Depositories Related Laws (Amendment) Bill, 1997.
(Replacing the Ordinance)
(Consideration and passing) | 1 hr. |
| (4) Discussion on the Statutory Resolution seeking disapproval of the Special Court (Trial of Offences Relating to Transactions in Securities) Amendment Ordinance, 1997. | |
| (5) The Special Court (Trial of Offences Relating to Transactions in Securities) Amendment Bill, 1997.
(Replacing the Ordinance)
(Consideration and passing) | 1 hr. |
| (6) Discussion on the Statutory Resolution seeking disapproval of the Industrial Reconstruction Bank (Transfer of Undertakings and Repeal) Ordinance, 1997. | |
| (7) The Industrial Reconstruction Bank (Transfer of Undertakings and Repeal Bill, 1997.
(Replacing the Ordinance)
(Consideration and passing) | 1 hr. |
| (8) General Discussion on Railway Budget for 1997-98. | |
| (9) Discussion and voting on Demands for Grants on Account (Railways) for 1997-98. | |
| (10) Discussion and voting on Supplementary Demands for Grants (Railways) for 1996-97. | 9 hrs. |
| (11) Discussion and voting on Demands for Excess Grants (Railways) for 1994-95. | |

NEW DELHI;
February 24, 1997
Phalgun 5, 1918 (Saka)

PURNO A. SANGMA,
Chairman,
Business Advisory Committee.